

**STATEMENT SHOWING INSTITUTION, DISPOSAL AND PENDENCY  
(WRIT, CIVIL & CRIMINAL MAIN CASES) AT THE END MONTH OF APRIL 2017**

Sl. No.	Nature	Opening balance as on 01.04.2017	Institution	Restored Cases	Backlog Instituted Cases	Total Institution	Backlog Disposal Cases	Cases Transfer to M.P. High Court	Disposal	Total Disposal	Total Pendency as on 30.04.2017
<b>MAIN CIVIL CASES</b>											
						9			97	97	981
1	WP	1069							60	60	314
2	WA	341	33			33			182	189	4865
3	WPC	4656	386	12		398	7		24	24	967
4	WPL	976	13		2	15			598	604	9960
5	WPS	10079	479	6		485	6		34	34	418
6	WPT	433	15	3	1	19			50	51	534
7	WPCR	553	30	2		32	1		21	21	126
8	WPPIL	130	17			17			146	149	1316
9	WP 227	1410	52	3		55	3		4	4	5
10	WPHC	6	3			3					
<b>A</b>	<b>TOTAL (1 to 10)</b>	<b>19653</b>	<b>1028</b>	<b>35</b>	<b>3</b>	<b>1066</b>	<b>17</b>	<b>0</b>	<b>1216</b>	<b>1233</b>	<b>19486</b>
1	FA	2479	54	4		58			6	6	2531
2	FAM	550	24	1		25			9	9	566
3	SA	5452	73	9		82	3		25	28	5506
4	MA	405	9			9			5	5	409
5	MAC	6014	161	6		167			74	74	6107
6	CR	147	22			22			9	9	160
7	MCC	176	76	1		77			94	94	159
8	COMP APPEAL	4				0			0	0	4
9	COMP PET	42		1		1			2	2	41
10	EP	8				0				0	8
11	TPC	30	6	1		7			4	4	33
12	CONC	1				0				0	1
13	CONT	330	40	1		41			69	69	302
14	CONTS	0				0				0	0
15	ITR	3				0				0	3
16	ITA	4				0				0	4
17	CER	0				0				0	0
18	ARBA	150	4	2		6			5	5	151
19	TAXC	115	18			18			28	28	105
20	REVP	51	14			14			5	5	60
21	CIVIL SUIT	0				0				0	0
<b>B</b>	<b>TOTAL (1 to 24)</b>	<b>15961</b>	<b>501</b>	<b>26</b>	<b>0</b>	<b>527</b>	<b>3</b>	<b>0</b>	<b>335</b>	<b>338</b>	<b>16150</b>
	<b>TOTAL (A+B)</b>	<b>35614</b>	<b>1529</b>	<b>61</b>	<b>3</b>	<b>1593</b>	<b>20</b>	<b>0</b>	<b>1551</b>	<b>1571</b>	<b>35636</b>
<b>MAIN CRIMINAL CASES</b>											
1	CRREF	1								0	1
2	CRA	12854	135	1		136			53	53	12937
3	CRR	4168	97			97	1		75	76	4189
4	MCRC	620	912			912	4		400	404	1128
5	MCRCA u/s 438 CrPC	336	62			62	1		62	63	335
6	CONTR	6				0				0	6
7	CRMP	1794	114	8		122	4		99	103	1813
8	TPCR	12	3			3			2	2	13
9	ACQA	1324	21			21			1	1	1344
<b>C</b>	<b>TOTAL=(1 to 9)</b>	<b>21115</b>	<b>1344</b>	<b>9</b>	<b>0</b>	<b>1353</b>	<b>10</b>	<b>0</b>	<b>692</b>	<b>702</b>	<b>21766</b>
<b>GRAND TOTAL(A+B+C) OF MAIN WRIT, CIVIL &amp; CRIMINAL CASES</b>		<b>56729</b>	<b>2873</b>	<b>70</b>	<b>3</b>	<b>2946</b>	<b>30</b>	<b>0</b>	<b>2243</b>	<b>2273</b>	<b>57402</b>

**NOTE:** 1. Total number of 03 cases in institution & total number of 30 cases in disposal Column entry is made as a Backlog institution & disposal due to entry in previous month or years in Case Information System. It is pertinent to mention here that above cases are old backlog cases during the searching in physical verification.

  
**Ramashankar Prasad**  
**Registrar (Judicial)**